is Mr. Mukherjee, President of the Confederation of Indian Organisations, who has called it "a classic example of lace-curtain racialism". Mr. Vice-Chairman, we are members of the Commonwealth. We know the benefits arising from the membership of the Commonwealth are getting eroded from day to day. Sir, as you know, even the educational facilities that "were available for Commonwealth citizens in Great Britain have almost disappeared, and we have come to the conclusion that it does not confer too many benefits on us. This benefit of entering Great Britain and acquiring knowledge and technology is also being sought to be eroded. I think the time has come, therefore, for the Government to have B fresh look at our Commonwealth linkage to find out whether this sort of restriction will not prove to be the last nail in the coffin of the Commonwealth.

REFERENCE TO THE REPORTED DAL' SCANDAL IN MADHYA PRADESH BY F.C.I. OFFICIALS IN COLLUSION WITH THE TRADERS OF HARDA (MADHYA PRADESH)

भी प्यारे लाल खंडेलवाल प्रदेश) : उपसभापति जी, मैं आपके माध्यम से एक बहुत महत्वपूर्ण विषय पर सरकार का ध्यान दिलाना चाहता है। कुछ दिनों पहले समाचार था कि दो पूरी मालगाड़ियां जो भक्कर से भरी हुई थीं मध्य प्रदेश जाने वाली थीं, वे कहीं गायब हो गई। ग्रव एक नया मामला सामने श्राया है। 40 हजार टन शक्कर के घाटाले के बाद एक नया घोटाला को 'दाल स्केंडल' के नाम से हम्रा है, प्रकाश में श्राया है । मध्य प्रदेश के हरदा, जिला होशंगाबाद में एफ० सी० म्राई० ग्रीर कूछ व्यापारियों की सांठ-गांठ से दाल खरीदने में लाखी रुपये का गोलमाल किया गया है। इस गोलमाल ेमें <mark>एक विशिष्ट स्थापारी को</mark> लाभ पहुंचाने

तथा कुछ ग्राफिसरों ने अपनी जेब भरने के उद्देश्य से यह कांड किया है। ज्ञात हुआ है कि 45 लाख पर्य के इस दाल कांड घोटाले को, राजनितिक दबाव से रफा-दफा करने की कोणिण की जा रही है। एक समाचार के अनुसार हरदा में एफ सी० ग्राई० के गोदाम को सील कर दिया गया है और सी० बी० आई० मामले की जांच कर रहा है। इस मामले की स्रोर माननीय मंत्री जी को तुरन्त ध्यान देना चाहिए क्योंकि लगभग 10 लाख रुपये का इसमें नुकसान होने की संभावना है। इस पर पूरो जांच करके माननीय मंत्री जी को वक्तव्य देना चाहिए ।

THE FINANCE (NO. 2) BDLL, 1980— (Contd.)

The Vice-Chairman (Shri R. R. Morarka) in the Chair]

THE VICE-CHAIRMAN (SHRI R. R. MORARKA): The House will now take up further discussion on the Finance (No. 2) Bill, 1980. Dr. Bhai Mahavir to continue his speech.

DR. BHAI MAHAVIR (Madhya Pradesh): Sir, I was mentioning yesterday that the great expectations with which the Budget ha^ been presented have been belied so soon that one need not go into the question how far even the ruling party Members would be able to claim justification for the statement that prices have been checked. My friend, Mr. Salve, yesterday was talking here about the period of instability and indiscipline which had passed just before the present. Government took over. Indiscipline, instability, in-fighting-we are aware of these facts to the extent they plagued our party when we were in power. But, Sir, I am afraid Mr. Salve bad not seen the morning paper_s yesterday. Otherwise he would have been aware of the exhibition of unity